

CENTRAL ADMINISTRATIVE TRIBUNAL: PRINCIPAL BENCH

O.A.No.2179/94

New Delhi, this the 21st day of July, 1999

HON'BLE MR.JUSTICE D.N.BARUAH, VICE CHARI MAN (J)
HON'BLE MR.N.SAHU, MEMBER (ADMNV)

(6)

Tota Ram S/o Godha Ram
age about 56, working as ACSO
under Deputy Director 'G'
Canteen, Services Q.M.G.,
Branch Delhk & resident
of 582, Sector V, R.K.Puram,
New Delhi.

....Applicant

(By Advocate: Shri P.L.Mimroth)

Versus

1. Union of India through
Defence Secty. South Block,
New Delhi-110011.

2. Chief Admn. Officer & Jt. Secty.,
Ministry of Defence, C-II,
Hutments, Thyagaraja Road,
Behind South Block,
New Delhi.

....Respondents

(By Advocate: None)

O R D E R (ORAL)

BY BARUAH, J.-

The applicant seeks an order to compute his past service as LDC in AFHQ Clerical service w.e.f. 8.10.58 and amendment of the seniority list accordingly.

2. At the relevant time, the applicant was working as ACSO i.e. civilian employee under respondent no.2. His grievance is that his service as LDC in AFHQ Clerical service was not taken into consideration. He wants the directions to be given for computing that service and amendment in the seniority list.

3. A similar matter came for consideration before this Tribunal in O.A.2376/92. This Tribunal by order dated 5.7.99 disposed of the said application, rejecting the prayer.

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Present case is squarely covered by the aforesaid decision.

This application is, therefore, dismissed. No costs.

Kanambari
(N. Sahu)
Member (Admnv)

(D.N. Baruah)
Vice Chairman (J)

/dkm/